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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
On behalf of Shri S.M. Krishna, I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 24 of the Passports Act, 1967:-

(i) The Passports Application (Facilitation and Processing) Rules, 2010 published in Notification No. G.S.R. 371(E) in Gazette of India dated 3<sup>rd</sup> May, 2010.

(ii) The Passports (Amendment) Rules, 2010 published in Notification No. G.S.R. 372(E) in Gazette of India dated 3<sup>rd</sup> May, 2010.

(iii) The Passports (Second Amendment) Rules, 2010 published in Notification No. G.S.R. 675(E) in Gazette of India dated 12<sup>th</sup> August, 2010.

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3319/15/10)

(3) A copy of the Notification No. G.S.R. 370(E) published in Gazette of India dated 3<sup>rd</sup> May, 2010, authorizing Commissioners of Police, Chennai City, Chennai Suburban, Coimbatore, Tiruchirappalli, Madurai, Tirunelveli and Salem and the Collectors of all the Districts in Tamil Nadu to sanction prosecution on behalf of State Government of Tamil Nadu in respect of the offences under Section 12 of the said Act within their respective territorial jurisdiction issued under Section 15 of the Passports Act, 1967.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3320/15/10)

(5) A copy of the Administrative Report (Hindi and English versions) of the Haj Committee of India, Mumbai, for the years 2002-2003 to 2008-2009 alongwith Audited Accounts, under sub-section (4) of Section 34 of the Haj Committee Act, 2002.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3321/15/10)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) Section 26 of the Environment (Protection) Act, 1986:-

(i) The Environment (Protection) Fifth (Amendment) Rules, 2010 published in Notification No. G.S.R. 739(E) in Gazette of India dated the 9<sup>th</sup> September, 2010.

(ii) The Environment (Protection) (Sixth Amendment) Rules, 2010 published in Notification No. G.S.R. 809(E) in Gazette of India dated the 4<sup>th</sup> October, 2010.

(Placed in Library, See No. LT 3322/15/10)

(2) A copy of the Notification No. S.O. 2718(E) (Hindi and English versions) published in Gazette of India dated 4<sup>th</sup> November, 2010, notifying the species of plants and animals which are on the verge of extinction, mentioned therein, in the State of Karnataka, issued under Section 38 of the Biological Diversity Act, 2002.

(Placed in Library, See No. LT 3323/15/10)

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):  
On behalf of Shri V. Narayanasamy, I beg to lay on the Table:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-

- (i) The Indian Police Service (Fixation of Cadre Strength) Eighteenth Amendment Regulations, 2010 published in Notification No. G.S.R. 619(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (ii) The Indian Police Service (Pay) Twentieth Amendment Rules, 2010 published in Notification No. G.S.R. 620(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (iii) The Indian Police Service (Fixation of Cadre Strength) Nineteenth Amendment Regulations, 2010 published in Notification No. G.S.R. 621(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (iv) The Indian Police Service (Pay) Twenty First Amendment Rules, 2010 published in Notification No. G.S.R. 622(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (v) The Indian Police Service (Fixation of Cadre Strength) Twentieth Amendment Regulations, 2010 published in Notification No. G.S.R. 623(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (vi) The Indian Police Service (Pay) Twenty Second Amendment Rules, 2010 published in Notification No. G.S.R. 624(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (vii) The Indian Police Service (Fixation of Cadre Strength) Twenty-First Amendment Regulations, 2010 published in Notification No. G.S.R. 625(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (viii) The Indian Police Service (Pay) Twenty Third Amendment Rules, 2010 published in Notification No. G.S.R. 626(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (ix) The Indian Police Service (Fixation of Cadre Strength) Twenty Second Amendment Regulations, 2010 published in Notification No. G.S.R. 627(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (x) The Indian Police Service (Pay) Twenty Fourth Amendment Rules, 2010 published in Notification No. G.S.R. 628(E) in Gazette of India dated the 23<sup>rd</sup> July, 2010.
- (xi) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 2010 published in Notification No. G.S.R. 673(E) in Gazette of India dated the 11<sup>th</sup> August, 2010.
- (xii) The Indian Forest Service (Pay) Fourth Amendment Rules, 2010 published in Notification No. G.S.R. 674(E) in Gazette of India dated the 11<sup>th</sup> August, 2010.
- (xiii) The Indian Administrative Service (Fixation of Cadre Strength) Tenth Amendment Regulations, 2010 published in Notification No. G.S.R. 688(E) in Gazette of India dated the 19<sup>th</sup> August, 2010.

- (xiv) The Indian Administrative Service (Pay) Twelfth Amendment Rules, 2010 published in Notification No. G.S.R. 689(E) in Gazette of India dated the 19<sup>th</sup> August, 2010.
- (xv) The Indian Police Service (Fixation of Cadre Strength) Twenty-third Amendment Regulations, 2010 published in Notification No. G.S.R. 724(E) in Gazette of India dated the 1<sup>st</sup> September, 2010.
- (xvi) The Indian Police Service (Pay) Twenty Fifth Amendment Rules, 2010 published in Notification No. G.S.R. 725(E) in Gazette of India dated the 1<sup>st</sup> September, 2010.
- (xvii) The Indian Administrative Service (Fixation of Cadre Strength) Eleventh Amendment Regulations, 2010 published in Notification No. G.S.R. 835(E) in Gazette of India dated the 13<sup>th</sup> October, 2010.
- (xviii) The Indian Administrative Service (Pay) Thirteenth Amendment Rules, 2010 published in Notification No. G.S.R. 836(E) in Gazette of India dated the 13<sup>th</sup> October, 2010.
- (xix) The Indian Police Service (Fixation of Cadre Strength) Twenty fourth Amendment Regulations, 2010 published in Notification No. G.S.R. 878(E) in Gazette of India dated the 2<sup>nd</sup> November, 2010.
- (xx) The Indian Police Service (Pay) Twenty-Sixth Amendment Rules, 2010 published in Notification No. G.S.R. 879(E) in Gazette of India dated the 2<sup>nd</sup> November, 2010.
- (xxi) The Indian Administrative Service (Fixation of Cadre Strength) Twelfth Amendment Regulations, 2010 published in Notification No. G.S.R. 898(E) in Gazette of India dated the 9<sup>th</sup> November, 2010.
- (xxii) The Indian Administrative Service (Pay) Fourteenth Amendment Rules, 2010 published in Notification No. G.S.R. 899(E) in Gazette of India dated the 9<sup>th</sup> November, 2010.
- (xxiii) The Indian Administrative Service (Pay) Twelfth Amendment Rules, 2010 published in Notification No. G.S.R. 768(E) in Gazette of India dated the 20<sup>th</sup> September, 2010.
- (xxiv) The Indian Police Service (Pay) Twenty-sixth Amendment Rules, 2010 published in Notification No. G.S.R. 769(E) in Gazette of India dated the 20<sup>th</sup> September, 2010.
- (xxv) The Indian Forest Service (Pay) Fifth Amendment Rules, 2010 published in Notification No. G.S.R. 770(E) in Gazette of India dated the 20<sup>th</sup> September, 2010.

(Placed in Library, See No. LT 3324/15/10)

- (2) A copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Minister during various sessions of Tenth, Eleventh, Twelfth, Thirteenth, Fourteenth and Fifteenth Lok Sabha:-

TENTH LOK SABHA

1. Statement No. XXVIII Fifteenth Session, 1995

(Placed in Library, See No.LT 3325/15/10)

ELEVENTH LOK SABHA

2. Statement No. XL Second Session, 1996

(Placed in Library, See No.LT 3326/15/10)

3. Statement No. XL Fourth Session, 1997

(Placed in Library, See No.LT 3327/15/10)

TWELFTH LOK SABHA

4. Statement No. XLII Fourth Session, 1999

(Placed in Library, See No.LT 3328/15/10)

THIRTEENTH LOK SABHA

5. Statement No. XLIII Fourth Session, 2000

(Placed in Library, See No.LT 3329/15/10)

6. Statement No. XXXI Fifth Session, 2000

(Placed in Library, See No.LT 3330/15/10)

7. Statement No. XLVI Seventh Session, 2001

(Placed in Library, See No.LT 3331/15/10)

8. Statement No. XXX Twelfth Session, 2003

(Placed in Library, See No.LT 3332/15/10)

9. Statement No. XXVII Fourteenth Session, 2003

(Placed in Library, See No.LT 3333/15/10)

FOURTEENTH LOK SABHA

10. Statement No. XXIV Second Session, 2004

(Placed in Library, See No.LT 3334/15/10)

11. Statement No. XXII Third Session, 2004

(Placed in Library, See No.LT 3335/15/10)

12. Statement No. XXIII Fourth Session, 2005

(Placed in Library, See No.LT 3336/15/10)

13. Statement No. XX Fifth Session, 2005

(Placed in Library, See No.LT 3337/15/10)

14. Statement No. XIX Sixth Session, 2005  
(Placed in Library, See No.LT 3338/15/10)
15. Statement No. XIX Seventh Session, 2005  
(Placed in Library, See No.LT 3339/15/10)
16. Statement No. XVI Eighth Session, 2006  
(Placed in Library, See No.LT 3340/15/10)
17. Statement No. XVI Ninth Session, 2006  
(Placed in Library, See No.LT 3341/15/10)
18. Statement No. XV Tenth Session, 2007  
(Placed in Library, See No.LT 3342/15/10)
19. Statement No. XIII Eleventh Session,2007  
(Placed in Library, See No.LT 3343/15/10)
20. Statement No. XII Twelfth Session, 2007  
(Placed in Library, See No.LT 3344/15/10)
21. Statement No. X Thirteenth Session, 2008  
(Placed in Library, See No.LT 3345/15/10)
22. Statement No. VIII Fourteenth Session, 2008  
(Placed in Library, See No.LT 3346/15/10)
23. Statement No. VII Fifteenth Session, 2009  
(Placed in Library, See No.LT 3347/15/10)

FIFTEENTH LOK SABHA

24. Statement No. VI Second Session, 2009  
(Placed in Library, See No.LT 3348/15/10)
25. Statement No. IV Third Session, 2009  
(Placed in Library, See No.LT 3349/15/10)

26. Statement No. IV Fourth Session, 2010

(Placed in Library, See No.LT 3350/15/10)

27. Statement No. I Fifth Session, 2010

(Placed in Library, See No.LT 3351/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Silchar, Silchar, for the year 2008-2009, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Silchar, Silchar, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No.LT 3352/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Institute of Technology, Bhopal, for the year 2008-2009, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Institute of Technology, Bhopal, for the year 2008-2009.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No.LT 3353/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2008-2009, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Motilal Nehru National Institute of Technology, Allahabad, for the year 2008-2009.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No.LT 3354/15/10)

...(Interruptions)

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